

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.Nos. 17 of 2014 & 18 of 2014

Dated : 18th December, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

A. No. 17 of 2014

Maithan Alloys Ltd. Appellant(s)

Versus

Central Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav
Mr. Lal Yashoverdhan
Mr. S.K. Sarkar

Counsel for the Respondent (s): Mr. M.G. Ramachandran
Ms. Anushree Bardhan &
Ms. Shubham Arya

A.No.18 of 2014

Jai Balaji Industries Ltd. Appellant(s)

Versus

Central Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s): Mr. Rajiv Yadav
Mr. Lal Yashoverdhan
Mr. S.K. Sarkar

Counsel for the Respondent (s): Mr. M.G. Ramachandran
Ms. Anushree Bardhan &
Ms. Shubham Arya

ORDER

Appeal Nos. 17 of 2014 & 18 of 2014 have arisen from the same common order dated 7th August, 2013.

Post these Appeals for arguments on **2nd February, 2016.**

This order is being passed because despite listing this batch of Appeals repeatedly, the parties are unable to conclude their respective arguments. In this way this batch of Appeals is being segregated.

(T. Munikrishnaiah)
Technical Member
rkt

(Justice Surendra Kumar)
Judicial Member